

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 13th of June, 2024

NO. HC.VII-54/2024/5255/A### In partial modification of this Registry's earlier Notification **NO.HC.VII-54/2024/4691/A** dated **28-05-2024**, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officer to attend the "***Orientation Programme on New Criminal Laws***" from **09:30 A.M. to 05:15 P.M.** at Aizawl, Mizoram as per the rescheduled date given below:

Sl. No.	Name	Designation	Date of Training Programme
1.	Mr. C. Lalremsanga	Civil Judge (Jr. Div.)-cum-JMFC	24-06-2024 To 26-06-2024
2.	Smti Lalhriatpuii	Civil Judge (Sr. Div.)-cum-Chief Judicial Magistrate	

The concerned Judicial Officers are requested to report at the venue on the date of training at **09:30 A.M.** for the aforesaid orientation programme.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/5256/A

Dated: 13-06-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
3. The Principal Accountant General (A&E), Mizoram, Aizawl for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.

5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The Registrar, Gauhati High Court
Aizawl Bench, Aizawl

(He is requested to inform the concerned Judicial Officer about this notification)

7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

10. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


13.06.2024
REGISTRAR (JUDICIAL)